

(66)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

O.A. No. 1604/93

Date of Decision: 6.12.1996

BETWEEN:

B. Viswanadha Reddy .. Applicant

AND

Senior Divisional Electrical Engineer,
South Central Railway, Guntakal,
Anantapur District. .. Respondent

.....

Counsel for the Applicant: Mr. P. Krishna Reddy

Counsel for the Respondents: Mr. G.S. Sanghi

.....

CORAM:

THE HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

.....

JUDGEMENT

(Oral order per Hon'ble Sri R. Rangarajan: Member (Admn.)

Heard Mr. Krishna Reddy for the applicant and
Mr. Siva Reddy for the respondents.

This OA is filed praying for:

1. A direction to the respondents to give posting orders to the applicant forthwith.
2. To direct the respondents to pay subsistence

It is now ^tsated that the applicant had been removed

from service for unauthorised absence by memo No.G/E/150/II/-5/PBR dated 6.8.96 with effect from 20.8.95, passed by the Senior Divisional Electrical Engineer, Guntakal.

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In view of the above the question of giving any direction for posting him back does not arise. Hence the OA is dismissed.

However he may take such appropriate action as he deems fit, if he is reinstated. As regards payment of subsistence allowance the ~~pay~~ applicant may file a suitable representation to the concerned authorities.

No costs.

KSM
(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)

6/12/96

R. RANGARAJAN
(R. RANGARAJAN)
MEMBER (ADMN.)

*Arth
74 Regisn/3*

Date: 6TH DECEMBER 1996
Dictated in the open court

KSM

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Copy to:-

1. Senior Divisional Electrical Engineer, South Central Railway, Guntakal, Anantapur Dist.
2. One copy to Sri. P.Krishna Reddy, Advocate, CAT, Hyd.
3. One copy to Sri. G.S.Sanghi, SC for RIYS, CAT, Hyd.
4. One copy to Library, CAT, Hyd.
5. One spare copy.

(69) *Original*

09/1604/43

11/12/43

CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED:

6/12/43

ORDER/JUDGEMENT

R.C.P./M.A.N.

RECEIVED 16/12/43

ADMITTED AD INTERIM DIRECTIONS ISSUED
ALL MTD

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

